

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 333
TO BE ANSWERED ON 03.01.2019

DISTRICT DEVELOPMENT COORDINATION AND MONITORING COMMITTEE

***333. SHRI PRATAPRAO JADHAV:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has taken/ proposes to take any steps to empower the People's Representatives in the District Development Coordination and Monitoring Committee constituted in each district which with the help of officers monitors the Central Schemes at the district level to check prevalent irregularities in the implementation of Central Schemes including the Pradhan Mantri Mudra Yojana (PMMY);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a)to (c): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question Number *333 to be answered on 3rd January, 2019 regarding District Development Coordination and Monitoring Committee

(a)to (c): District Development Co-ordination and Monitoring Committees (DISHA) have been constituted under the Chairmanship of Members of Parliament with a view to fulfill the objective of ensuring better coordination among all elected representatives in Parliament, State Legislature and Local Governments, in monitoring the progress of major programmes aimed at socio- economic transformation at the district level. The para 4(ix) of Guidelines stipulate that DISHA Committee in its meeting can look into complaints/alleged irregularities received in respect of the implementation of the programmes, including complaints of wrong selection of beneficiaries, mis-appropriation / diversion of funds and recommend follow-up action. The Committee may refer any matter for enquiry to the District Collector/CEO of the Zila Panchayat/Project Director of District Rural Development Agency (or Poverty Alleviation Unit) or suggest suitable action to be taken in accordance with the rules which should be acted upon by him within 30 days. Presently, 42 Schemes of various Ministries are included under DISHA Monitoring System, However, Pradhan Mantri MUDRA Yojana (PMMY) presently does not figure in the list of 42 Schemes being monitored by DISHA Committee.